GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS LOK SABHA UNSTARRED QUESTION NO-1468 ANSWERED ON- 28/07/2023

MISBEHAVIOUR WITH EMPLOYEES IN INDIAN EMBASSY

†1468. SHRI ARUN KUMAR SAGAR

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether the Government is aware of the alleged misbehaviour with the employees/officers of Indian Embassy located in Pakistan during the last three years and till date, if so, the details thereof;

(b) whether there are reports of similar incidents occuring earlier, if so, the details thereof;

(c) whether the Government has raised the said issue at international forums; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a to d) Government has, from time to time, taken up the incidents of harassment, aggressive surveillance and intimidation of the officials of the Indian High Commission in Islamabad with the Government of Pakistan. The Pakistan side has been asked to ensure the safety and security of our diplomatic Mission and its officials.

Government has emphasized that respective diplomatic Missions of the two countries should be allowed to function normally in keeping with the Vienna Convention on Diplomatic Relations, 1961 as also the bilateral Code of Conduct for treatment of Diplomatic/Consular personnel in India and Pakistan that was signed in 1992 and reaffirmed by both sides in March 2018. The implementation of this understanding is regularly followed up through diplomatic channels.
